NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.73/BB/ 2017	-	For clarification	230/ 232	Minera Steel & Power Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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Apphreaut

ORDER

Counsel for Petitioner is present. He has filed few consent Affidavits of Creditors and further requested time to secure consent Affidavits of other creditors. List it on 26/02/2018.

Member (T)

Member (J)